

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO.3744

TO BE ANSWERED ON THE 22<sup>ND</sup> DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

FUNDS FOR FENCING

3744. SHRI S. SELVAKUMARA CHINNAYAN:  
SHRI NABA KUMAR SARANIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of funds provided for fencing along the borders of the country during each of the last three years and the current year, Border-wise;

(b) whether the said funds is also being utilised for fencing of farmlands of farmers residing in the border areas; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)

(a): The fencing has been sanctioned by the Government along the Indo-Bangladesh and Indo-Pakistan borders. Fencing has also been sanctioned in a small patch of about 10 km along the Indo-Myanmar border. The details of funds provided for fencing along the border of the country during each of the last three years and the current year, border-wise is as follows:-

(Rs. In crore)

Year	Indo-Bangladesh	Indo-Pakistan	Indo-Myanmar
2012-13	89.13	48.74	4.00
2013-14	89.59	69.87	-
2014-15	209.05	92.00	-
2015-16 (upto Nov. 2015)	165.79	115.93	-

(b) & (c): There is no provision to use funds for fencing of farmlands of farmers residing in border areas.

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